

(b) (i) Detailed activities undertaken undercroft during 1992-93 and the amount spent thereon is not available.

(ii) Activities undertaken under DPAP relate to development of land water and forest resources. The amount spent on each of these activities are Rs. 7.82 lakhs; Rs. 10.19 lakhs and Rs. 10.09 lakhs, respectively.

(c) There are mainly two employment programmes viz. JRDP and JRY. During the year 1991-92, under the ARDP a total number of 1,31,986 families were assisted with assets generating self-employment activities and under JRY a total of 387.63 lakhs mandays have been generated in Rajasthan.

Agri-Business Consortium

2145. SHRID. VENKATESWARA RAO: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether United Nations Development Programme has decided to assist the small farmers agri-business consortium in preparing strategies, plans and other details under a project designed to achieve full employment through diversification and commercialisation of agricultural and allied activities;

(b) if so, whether any concrete programme in this regard has been prepared;

(c) if so, to what extent UNDP has agreed to assist; and

(d) the total employment generated by such projects?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOCCERS (SHRI SUKH RAM): (a) Yes, Sir.

(b) and (c). The project entitled "Planning for Full Employment Strategies for the Small Farmers Agri Business Consortium" has been approved by the UNDP on 13.3.1992. The Government implementing agency is the M.S Swaminathan than Foundation, Madras and planning Commission is the executing agency. Total UNDP inputs amount to \$ 200,000.

(d) The development objective of the project is to achieve near full employment in the districts where the project will be operated.

Alleged Corruption Charges Against Emigration Staff

2146. SHRIRUP CHAND MURMU: Will the Minister of LABOUR be pleased to state:

(a) whether the enquiry conducted by the CBI into the alleged corruption charges against source officials of the Bombay based office, the protector of Emigrates has been completed;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the time by which the enquiry is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SING GHATWOAR): (a) Yes, Sir.

(b) On receipt of information that officers of office of protector of Emigrants (POE),

Bombay were receiving illegal gratification from various travel agents for processing the cases of emigrants, the CBI conducted a surprise check in that office on 10th February, 1992. During the surprise check it was found that a number of Recruiting Agents had come with the money allegedly required to be paid to the agents/touts reportedly as per instructions of POE officials. The matter is under investigation of the C. B. I.

(c) Does not arise.

Foreign Tie-UPS by Haldia Petro - Chemicals Ltd.

2147. SHRI SHRAVANKUMAR PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the Haldia Petrochemicals Ltd. has signed three foreign tie-ups during the last 2 months; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTAMOHAN): (a) No agreement has been signed as yet.

(b) Does not arise.

Study on Forward Trading In Edible Oils etc.

2148. SHRI SUDHIR GIRI: Will the PRIME MINISTER be pleased to state:

(a) whether a feasibility study on resumption of forward trading in edible oil, oil seeds and oil cakes was conducted by the Forward Markets Commission;

(b) if so, the whether report has been submitted to the Government;

(c) if so, the main features of the report; and

(b) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRIKAMALDDIN AHMED): (a) to (d). No. Sir. The Forward Markets Commission, as a part of their normal administrative functions, has sent certain proposals suggesting commencement of forward trading in some of the major oil - seeds, edible oils and their cakes. Government has not taken any decision on these suggestions.

[Translation]

Japanese Assistance of India

2149. SHRI SIMON MARANDI: Will the PRIME MINISTER be pleased to state:

(a) whether a team of Indian Industrialists had gone to Japan and encouraged the Japanese entrepreneurs to invest in India;

(b) if so, the incentives offered by the delegation to Japanese entrepreneurs;

(c) the reaction of the Japanese entrepreneurs thereon; and

(d) the details of the loan/assistance likely to be given by Japan to India during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRUSHNA SAHI): (a) to (c). A business delegation accompanied the Finance Minister who visited Japan from 8th April to 12th April 1992. another delegation of Indian